

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 321**  
**(IB)-894(ND)2019**  
**IA/3541/2020**

**IN THE MATTER OF:**  
**Ram Niwas & Sons**

... **Applicant/Petitioner**

**Versus**

**M/s. Palm Developers Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 09.11.2020**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

Mr. Agnish Aditya, Adv. for the Respondent

**ORDER**

Renotify this case on 11.11.2020.

  
**(T.S SINGH)**  
**COURT OFFICER**